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Title: Papers laid on the Table of the House by members/Ministers.

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): I beg to lay on the Table –

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(a) (i) Statement regarding Review by the Government of the working of the Mishra Dhatu Nigam Limited, Hyderabad, for the year 2006-2007.

(ii) Annual Report of the Mishra Dhatu Nigam Limited, Hyderabad, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 7555/2007)

(b) (i) Statement regarding Review by the Government of the working of the Garden Reach Shipbuilders and Engineers Limited, Kolkata, for the year 2006-2007.

(ii) Annual Report of the Garden Reach Shipbuilders and Engineers Limited, Kolkata, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 7556/2007)

(c) (i) Statement regarding Review by the Government of the working of the Goa Shipyard Limited, Goa, for the year 2006-2007.

(ii) Annual Report of the Goa Shipyard Limited, Goa, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 7557/2007)

(d) (i) Statement regarding Review by the Government of the working of the Mazagon Dock Limited, Mumbai, for the year 2006-2007.

(ii) Annual Report of the Mazagon Dock Limited, Mumbai, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 7558/2007)

(e) (i) Review by the Government of the working of the Hindustan Aeronautics Limited, Bangalore, for the year 2006-2007.

(ii) Annual Report of the Hindustan Aeronautics Limited, Bangalore, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 7559/2007)

(f) (i) Review by the Government of the working of the Bharat Dynamics Limited, Hyderabad, for the year 2006-2007.

(ii) Annual Report of the Bharat Dynamics Limited, Hyderabad, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 7560/2007)

(2) A copy of the Cantonment Electoral Rules, 2007 (Hindi and English versions) published in Notification No. S.R.O.5(E) in Gazette of India dated the 21st August, 2007 under sub-section (3) of Section 31 of the Cantonments Act, 2006.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library. See No. LT 7561/2007)

(4) A copy of the Annual Administrative Report (Hindi and English versions) of the Cantonment Boards for the year 2007-2008
(Placed in Library. See No. LT 7562/2007)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Aeronautical Development Agency, Bangalore, for the year 2006-2007, along with Audited Accounts.
(ii) Statement regarding review (Hindi and English versions) by the Government of the working of the Aeronautical Development Agency, Bangalore, for the year 2006-2007.

(Placed in Library. See No. LT 7563/2007)

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI E.V.K.S. ELANGOVA): On behalf of Shri Shankersinh Vaghela, I beg to lay on the Table –

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(i) Review by the Government of the working of the National Handloom Development Corporation Limited, Lucknow, for the year 2006-2007.

(ii) Annual Report of the National Handloom Development Corporation Limited, Lucknow, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 7564/2007)

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI B.K. HANDIQUE): On behalf of Prof. Saif-ud-din Soz, I beg to lay on the Table –

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(i) Statement regarding Review by the Government of the working of the Water and Power Consultancy Services (India) Limited, New Delhi, for the year 2006-2007.

(ii) Annual Report of the Water and Power Consultancy Services (India) Limited, New Delhi, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 7565/2007)

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THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI B.K. HANDIQUE): On behalf of Shri Oscar Fernandes, I beg to lay on the Table –

(1) A copy of the Statement (Hindi and English versions) on Convention No. 187 and Recommendation No. 197 concerning the Promotional Framework for Occupational Safety and Health adopted by the International Labour Conference at its 95th session held in Geneva, in June, 2006.

(Placed in Library. See No. LT 7566/2007)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the National Instructional Media Institute, Chennai, for the year 2006-2007, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Instructional Media Institute, Chennai, for the year 2006-2007.

(Placed in Library. See No. LT 7567/2007)

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD): I beg to lay on the Table –

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Telecom Regulatory Authority of India, New Delhi, for the year 2006-2007, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Telecom Regulatory Authority of India, New Delhi, for the year 2006-2007.

(Placed in Library. See No. LT 7568/2007)

(2) A copy of the Memorandum of Understanding (Hindi and English versions) between the ITI Limited and the Department of Telecommunications, Ministry of Communication and Information Technology for the year 2007-2008.

(Placed in Library. See No. LT 7569/2007)

(3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(i) Review by the Government of the working of the ITI Limited, Bangalore, for the year 2006-2007.

(ii) Annual Report of the ITI Limited, Bangalore, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 7570/2007)

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Development of Advanced Computing, Pune, for the year 2006-2007, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Development of Advanced Computing, Pune, for the year 2006-2007.

(Placed in Library. See No. LT 7571/2007)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Society for Applied Microwave Electronics Engineering and Research (SAMEER), Mumbai, for the year 2006-2007, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Microwave Electronics Engineering and Research (SAMEER), Mumbai, for the year 2006-2007.

(Placed in Library. See No. LT 7572/2007)

(6) (i) A copy of the Annual Report (Hindi and English versions) of the DOEACC Society, New Delhi, for the year 2006-2007, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the DOEACC Society, New Delhi, for the year 2006-2007.

(Placed in Library. See No. LT 7573/2007)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Materials for Electronics Technology (C-MET), Pune, for the year 2006-2007, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Materials for Electronics Technology (C-MET), Pune, for the year 2006-2007.

(Placed in Library. See No. LT 7574/2007)

(8) (i) A copy of the Annual Report (Hindi and English versions) of the Software Technology Parks of India, New Delhi, for the year 2006-2007, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Software Technology Parks of India, New Delhi, for the year 2006-2007.

(Placed in Library. See No. LT 7575/2007)

(9) (i) A copy of the Annual Report (Hindi and English versions) of the ERNET India, New Delhi, for the year 2006-2007, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the ERNET India, New Delhi, for the year 2006-2007.

(Placed in Library. See No. LT 7576/2007)

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI B.K. HANDIQUÉ): On behalf of Shri Kantilal Bhuria, I beg to lay on the Table –

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Agricultural Co-operative Marketing Federation of India Limited, New Delhi, for the year 2006-2007, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Agricultural Co-operative Marketing Federation of India Limited, New Delhi, for the year 2006-2007.

(Placed in Library. See No. LT 7577/2007)

(2) A copy of the Notification No. G.S.R. No.505 (E) (Hindi and English versions) in Gazette of India dated the 25th July, 2007 specifying the machines mentioned therein as dangerous machine, issued under section 3 of the Dangerous Machines (Regulation) Act, 1983.

(3) A copy of the Dangerous Machines (Regulation) Rules, 2007 (Hindi and English versions) published in Notification No. G.S.R.506 (E) in Gazette of India dated the 25th July, 2007 under sub-section (2) of section 36 of the Dangerous Machines (Regulation) Act, 1983.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) and (3) above.

(Placed in Library. See No. LT 7578/2007)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Protection of Plant Varieties and Farmers' Rights Authority, New Delhi, for the year 2006-2007.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Protection of Plant Varieties and Farmers' Rights Authority, New Delhi, for the year 2006-2007.

(Placed in Library. See No. LT 7579/2007)

(6) A copy of the Fruits and Vegetables Grading and Marking (Amendment) Rules, 2007 (Hindi and English versions) published in Notification No. G.S.R. 171 in weekly Gazette of India dated the 12th August, 2007, under sub-section (3) of section (3) of the Agricultural Produce (Grading and Marking) Act, 1937.

(Placed in Library. See No. LT 7580/2007)

(7) A copy each of the following papers (Hindi and English versions) under section 619 A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Karnataka Cashew Development Corporation Limited, Mangalore, for the year 2006-2007.

(ii) Annual Report of the Karnataka Cashew Development Corporation Limited, Mangalore, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 7581/2007)

(8) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Agricultural Extension Management, Hyderabad, for the year 2006-2007.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Agricultural Extension Management, Hyderabad, for the year 2006-2007, together with audit report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Agricultural Extension Management, Hyderabad, for the year 2006-2007.

(Placed in Library. See No. LT 7582/2007)

(9) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Society of Agricultural Economics, Mumbai, for the year 2006-2007, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Society of Agricultural Economics, Mumbai, for the year 2006-2007.

(Placed in Library. See No. LT 7583/2007)

(10) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Society of Agricultural Statistics, New Delhi, for the year 2006-2007, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Society of Agricultural Statistics, New Delhi, for the year 2006-2007.

(Placed in Library. See No. LT 7584/2007)

(11) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619 A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the State Farms Corporation of India Limited, New Delhi, for the year 2006-2007.

(ii) Annual Report of the State Farms Corporation of India Limited, New Delhi, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 7585/2007)

(b) (i) Review by the Government of the working of the National Seeds Corporation of India Limited, New Delhi, for the year 2006-2007.

(ii) Annual Report of the National Seeds Corporation of India Limited, New Delhi, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 7586/2007)

कृषि मंत्रालय में राज्य मंत्री तथा उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्री तस्लीमुद्दीन) : अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(Placed in Library. See No. LT 7587- 88/2007)

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI E.V.K.S. ELANGO VAN): I beg to lay on the Table –

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Wool and Woollens Export Promotion Council, New Delhi, for the year 2006-2007, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Wool and Woollens Export Promotion Council, New Delhi, for the year 2006-2007.

(Placed in Library. See No. LT 7589/2007)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Wool Development Board, Jodhpur, for the year 2006-2007, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Wool Development Board, Jodhpur, for the year 2006-2007.

(Placed in Library. See No. LT 7590/2007)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Jute Industries Research Association, Kolkata, for the year 2005-2006, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Jute Industries Research Association, Kolkata, for the year 2005-2006.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library. See No. LT 7591/2007)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Bombay Textile Research Association, Mumbai, for the year 2006-2007, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Bombay Textile Research Association, Mumbai, for the year 2006-2007.

(Placed in Library. See No. LT 7592/2007)

(6) (i) A copy of the Annual Report (Hindi and English versions) of the South India Textile Research Association, Coimbatore, for the year 2006-2007, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the South India Textile Research Association, Coimbatore, for the year 2006-2007.

(Placed in Library. See No. LT 7593/2007)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Textiles Committee, Mumbai, for the year 2006-2007, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Textiles Committee, Mumbai, for the year 2006-2007.

(Placed in Library. See No. LT 7594/2007)

(8) (i) A copy of the Annual Report (Hindi and English versions) of the Apparel Export Promotion Council, New Delhi, for the year 2006-2007, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Apparel Export Promotion Council, New Delhi, for the year 2006-2007.

(Placed in Library. See No. LT 7595/2007)

(9) (i) A copy of the Annual Report (Hindi and English versions) of the Powerloom Development and Export Promotion Council, Mumbai, for the year 2006-2007, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Powerloom Development and Export Promotion Council, Mumbai, for the year 2006-2007.

(Placed in Library. See No. LT 7596/2007)

(10) (i) A copy of the Annual Report (Hindi and English versions) of the Cotton Textiles Export Promotion Council of India, Mumbai, for the year 2006-2007, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Cotton Textiles Export Promotion Council of India, Mumbai, for the year 2006-2007.

(Placed in Library. See No. LT 7597/2007)

(11) A copy of the Central Silk Board (Amendment) Rules, 2007 (Hindi and English versions) published in Notification No. G.S.R.632(E) in Gazette of India dated the 28th September, 2007 under sub-section (3) of Section 13 of the Central Silk Board Act, 1948.

(Placed in Library. See No. LT 7598/2007)

(12) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Jute Corporation of India Limited, Kolkata, for the year 2006-2007.

(ii) Annual Report of the Jute Corporation of India Limited, Kolkata, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 7599/2007)

(13) (i) A copy of the Annual Report (Hindi and English versions) of the National Centre for Jute Diversification, Kolkata, for the year 2005-2006, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Centre for Jute Diversification, Kolkata, for the year 2005-2006.

(14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.

(Placed in Library. See No. LT 7600/2007)

(15) (i) A copy of the Annual Report (Hindi and English versions) of the Wool Research Association, Thane, for the year 2006-2007, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Wool Research Association, Thane, for the year 2006-2007.

(Placed in Library. See No. LT 7601/2007)

(16) (i) A copy of the Annual Report (Hindi and English versions) of the Sardar Vallabhbhai Patel Institute of Textile Management, Coimbatore, for the year 2006-2007, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sardar Vallabhbhai Patel Institute of Textile Management, Coimbatore, for the year 2006-2007.

(Placed in Library. See No. LT 7602/2007)

(17) (i) A copy of the Annual Report (Hindi and English versions) of the Northern India Textile Research Association, Ghaziabad, for the year 2006-2007, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Northern India Textile Research Association, Ghaziabad, for the year 2006-2007.

(Placed in Library. See No. LT 7603/2007)

(18) (i) A copy of the Annual Report (Hindi and English versions) of the Synthetic and Art Silk Mills' Research Association, Mumbai, for the year 2006-2007, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Synthetic and Art Silk Mills' Research Association, Mumbai, for the year 2006-2007.

(Placed in Library. See No. LT 7604/2007)

(19) (i) A copy of the Annual Report (Hindi and English versions) of the Ahmedabad Textile Industry's Research Association, Ahmedabad, for the year 2006-2007, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Ahmedabad Textile Industry's

Research Association, Ahmedabad, for the year 2006-2007.

(Placed in Library. See No. LT 7605/2007)

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI B.K. HANDIQUÉ): On behalf of Shri Jay Prakash Narayan Yadav, I beg to lay on the Table-

(1) A copy each of the following papers (Hindi and English versions) under section 619 A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the Andhra Pradesh State Irrigation Development Corporation Limited, Hyderabad, for the year 2003-2004.
- (ii) Annual Report of the Andhra Pradesh State Irrigation Development Corporation Limited, Hyderabad, for the year 2003-2004, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT 7606/2007)

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI B.K. HANDIQUÉ): On behalf of Dr. Akhilesh Prasad Singh, I beg to lay on the Table-

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 9 of the Sugar Development Fund Act, 1982:-

- (i) The Sugar Development Fund (Third Amendment) Rules, 2007 published in Notification No. G.S.R. 699 (E) in Gazette of India dated the 8th November, 2007.
- (ii) The Sugar Development Fund (Second Amendment) Rules, 2007 published in Notification No. G.S.R. 697 (E) in Gazette of India dated the 7th November, 2007.

(Placed in Library. See No. LT 7607/2007)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Warehousing Corporation, New Delhi, for the year 2006-2007, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Warehousing Corporation, New Delhi, for the year 2006-2007.

(Placed in Library. See No. LT 7608/2007)

12.03 hrs.